

DIVISION BENCH  
COURT - I

O-228

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/115(KB)2021  
IA(COMPANIES.ACT)/124(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS ICORE APPARELS PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance VC and Physical (Hybrid) Mode**

Mr. S.K. Tiwari, Adv. ] For the Petitioner

Mr. Jayesh Choradia, Adv. ]

Mr. Dripto Majumder, Adv. ] For R-1 and R-3

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing in this matter states that the subject matter is pending before one man Committee of Hon'ble Justice S. P. Talukdar.
3. In view of this statement, this petition is adjourned to *sine die* with a liberity to make a mention if any orders are passed by the said one man Committee.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**